

In some places, there was a discrepancy between the actual space available for construction and the space that was proposed in the initial DPR

Corporation official



Left out of revised integrated stormwater drain project in...  
es don't collapse | R SATISH BABU

## CRIME FILE

### Old man in house Man cheats rice merchant, arrested

Chennai: The Enforcement Document Fraud (EDF) wing of the Central Crime Branch (CCB) arrested a 26-year-old man for allegedly cheating a private rice merchant to the tune of ₹1.08 crore. According to the police, the victim had exported 286 tonnes of rice in 11 containers from Chennai to the accused's company in Singapore. The accused identified as S Lingesh, received the containers but did not pay the money. The value of the rice is approximately ₹1,08,91,595. The victim then lodged a complaint. On Tuesday, the police arrested him from his hideout in Thanjavur district. ENS

## Police arrest fourth accused

EXPRESS NEWS SERVICE @ Chennai

THE forgery division of the Central Crime Branch (CCB) arrested another accused linked to the 2017 fake allotment orders for houses of Tamil Nadu Housing Board. According to the police, the man was identified as D Jagadish (35). Along with three others, including a woman, he had cheated a man in 2017 under the pretext of providing him TNHB houses.

The man had paid ₹12 lakh for three houses. The group comprising Jagadish, K Saroja (40), M Arumugam (45), and D Venkatesan (41) had allegedly provided fake allotment orders. When he realised that he was cheated, the man lodged a police complaint, based on which Saroja, Arumugam, and Venkatesan were arrested and remanded in December last year. Jagadish, who had absconded, was arrested on Monday.

Covid, prices of raw materials skyrocketed. This could be a hurdle

Dayanand Krishnan, resident

## WESTERN RAILWAY VARIOUS CONSTRUCTION WORKS

E-TENDER NOTICE NO. IND/DY/CE/II/104 DT. 13-04-2022. PACKET SYSTEM. Invites e-tender following work : 1. Name of work IND/DIN/CE/II/104: Balance of Earthwork & Blanket embankment /cutting in formal new BG line including yards, approaches etc., Construction of bridge work (Major/Minor - four sub structure and super structure per Railway's approved Design Drawing, carting of steel component, construction Retaining/Boundary/Toe wall, spreading of machine crushed ballast, Laying and linking of BG for Main line, loop lines and Crossing etc. in section/ Transportation of P.Way mat Welding of Rails, and other miscellaneous works etc. between (including)- Gunawad (Incl section (32.65 KM) in connection new BG line project between Indore of Ratlam Division - Western Railway. 2. Approximate cost : Rs. 143,88,31,598.55, 3. Estimated Money : Rs. 73,44,200.00, 4. Date Submission of bid and opening : 06.05.2022 upto 15.05.2022 Hrs. Date and time of opening Technical Bid : 06.05.2022 at 15.05.2022. 5. Website particulars Notice location where complete details tender can be seen & address office : www.ireps.gov.in, Off Deputy Chief Engineer (Construction) Western Railway, Opposite I Railway Station, Near Patel B Indore-(MP) 452001

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| FORM A<br>PUBLIC ANNOUNCEMENT<br>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)<br>FOR THE ATTENTION OF THE CREDITORS OF INMA INTERNATIONAL LIMITED |                                                                                                                                      |                                                                                                                                                                                                                           |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| RELEVANT PARTICULARS                                                                                                                                                                                                                              |                                                                                                                                      |                                                                                                                                                                                                                           |
| 1.                                                                                                                                                                                                                                                | Name of Corporate Debtor                                                                                                             | INMA INTERNATIONAL LIMITED                                                                                                                                                                                                |
| 2.                                                                                                                                                                                                                                                | Date of incorporation of Corporate Debtor                                                                                            | 09/12/1999                                                                                                                                                                                                                |
| 3.                                                                                                                                                                                                                                                | Authority under which corporate debtor is incorporated / registered                                                                  | Registrar of Companies, Chennai                                                                                                                                                                                           |
| 4.                                                                                                                                                                                                                                                | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                    | U31300TN1999PLC043708                                                                                                                                                                                                     |
| 5.                                                                                                                                                                                                                                                | Address of the registered office and principal office (if any) of corporate debtor                                                   | No.252, Avvai Shanmugam Salai, Gopalapuram, Chennai - 600 086. Tamil Nadu                                                                                                                                                 |
| 6.                                                                                                                                                                                                                                                | Insolvency commencement date in respect of corporate debtor                                                                          | 13.04.2022 [13th April, 2022]                                                                                                                                                                                             |
| 7.                                                                                                                                                                                                                                                | Estimated date of closure of insolvency resolution process                                                                           | 10.10.2022 [10th October, 2022]                                                                                                                                                                                           |
| 8.                                                                                                                                                                                                                                                | Name and registration number of the insolvency professional acting as interim resolution professional                                | Mr. Mudappallur Varieth Gangadharan<br>IBBI/IPA-001/IP-P00438/2017-2018/10761                                                                                                                                             |
| 9.                                                                                                                                                                                                                                                | Address and e-mail of the interim resolution professional, as registered with the Board                                              | 341, 6th Floor, Khaleel Shirazi Estate [Fountain Plaza], Pantheon Road, Egmore, Chennai - 600008<br>Email : mvgfca@gmail.com                                                                                              |
| 10.                                                                                                                                                                                                                                               | Address and e-mail to be used for correspondence with the interim resolution professional                                            | Mr. Mudappallur Varieth Gangadharan<br>Insolvency Professionals and Chartered Accountants<br>341, 6th Floor Khaleel Shirazi Estate, [Fountain Plaza], Pantheon Road, Egmore, Chennai - 600008<br>Email : mvgfca@gmail.com |
| 11.                                                                                                                                                                                                                                               | Last date for submission of claims                                                                                                   | 27.04.2022 [27th April, 2022]                                                                                                                                                                                             |
| 12.                                                                                                                                                                                                                                               | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | N/A                                                                                                                                                                                                                       |
| 13.                                                                                                                                                                                                                                               | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class                             | N/A                                                                                                                                                                                                                       |
| 14.                                                                                                                                                                                                                                               | (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                   | a) https://www.ibbi.gov.in/home/downloads<br>b) N/A                                                                                                                                                                       |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of INMA International Limited on 13.04.2022. The creditors of INMA International Limited are hereby called upon to submit their claims with proof on or before 27.04.2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.04.2022  
Mudappallur Varieth Gangadharan  
Interim Resolution Professional  
IBBI/IPA-001/IP-P00438/2017-2018/10761  
Place: Chennai

Poompukur Nagar, Kol

அரசு வேலை  
இனி கனவல்  
வெற்றி நிச்சயம்

உங்கள்  
எதிர்காலத்திற்கு  
நாங்கள் உறுதி  
பிளிக்கிறோம்.

அரசு வேலை வேண்டும்  
முதல் முயற்சியிலேயே வெற்றி